

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

42. C.P. 3018/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

**NAME OF THE PARTIES:- Mohan Arunachakam Vutha & 2
Others**

Section: 441 of Companies Act, 2013

ORDER

None present for the Petitioner. Mr. Shivraj Ranjeri, Authorized Representative of RoC present through VC. Authorized Representative of RoC states that copy of the present Company Petition has not been served. Therefore, Petitioner is directed to serve a copy of the present Company Petition to the RoC forthwith to file its report. List this matter on **15.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)